

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 88 of 2014 & I.A. No. 162 of 2014**

**Dated : 11<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**M/s. Uttam Sugar Mills Ltd. .... Appellant(s)**

**Versus**

**Uttar Pradesh Power Corporation Ltd.  
& Anr. .... Respondent (s)**

**Counsel for the Appellant (s) :**

**Counsel for the Respondent(s) :**

**ORDER**

Heard learned counsel for the parties.

Post the matter for further hearing on **27<sup>th</sup> August, 2014.**

The parties may file their respective written submissions by 25<sup>th</sup> August, 2014 after serving copy thereof on the other side.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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